

(b) whether it is also a fact that inadequate equipment is one of the other reasons for lapses in border patrolling;

(c) whether Government had held any discussions with the concerned in this regard recently to fill all the gaps with technological applications; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) The International Border in Punjab is dominated day and night by Border Security Force through different operations like patrolling, observation posts, etc and by using latest technologies in surveillance. However, due to criss-crossing of rivers on the Indo-Pakistan International Boundary in Punjab, there are few riverine gaps in fencing.

(b) Adequate surveillance equipment have been provided to Border Out Posts (BOPs) of Punjab frontier. However, to ensure seamless surveillance, providing latest surveillance equipments to forces is a continuous process.

(c) and (d) The Government in consultation with BSF, has decided to deploy technological solutions in the form of integration of Radars, Sensors, Cameras, Communication Networks and Command and Control Solution along the Indo-Pakistan & Indo-Bangladesh Border. Initially, it has been decided to launch pilot study in different terrains of the border.

Police stations and Jetties under Coastal Security Scheme

704. SHRI DILIPBHAI PANDYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of requirement for construction of police stations and jetties under Phase-II of the Coastal Security Scheme;

(b) the details of funds required for the purpose, share of Central and State Governments in this regard, and the scheme under which the works would be undertaken; and

(c) by when the current targets in this regard will be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) The State/UT-wise details of Coastal Police Stations (CPSs) and Jetties under Phase-II of the Coastal Security Scheme, sanctioned in consultation with the Coastal States/UTs, and funds sanctioned for the purpose of construction of

CPSs and jetties, are given in Statement (See below). These funds were fixed and frozen at the commencement of the Phase-II of the Scheme, in consultation with the Coastal States/UTs, which are provided by the Central Government. The construction work of CPSs and jetties are undertaken by the respective Coastal States/UTs, which have been mandated to achieve the targets by the end of Phase-II of the Scheme, *i.e.*, 31.03.2016.

Statement

The State/UT-wise details of Coastal Police Stations and Jetties

Sl. No.	Name of State/ Union Territory	Coastal Police Stations	Jetties	(₹ in crore)	
				Funds sanctioned for construction of Coastal Police Stations	Jetties
1.	Gujarat	12	05	5.76	2.50
2.	Maharashtra	07	03	3.36	1.50
3.	Goa	04	02	1.92	1.00
4.	Karnataka	04	02	1.92	1.00
5.	Kerala	10	04	4.80	2.00
6.	Tamil Nadu	30	12	14.40	6.00
7.	Andhra Pradesh	15	07	7.20	3.50
8.	Odisha	13	05	6.24	2.50
9.	West Bengal	08	04	3.84	2.00
10.	Daman and Diu	02	02	0.96	1.00
11.	Lakshadweep	03	02	1.80	1.00
12.	Puducherry	03	02	1.44	1.00
13.	Andaman and Nicobar Islands	20	10	4.00	5.00

Files related to Netaji Subhash Chandra Bose declassified

705. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of classified files related to Netaji Subhash Chandra Bose that Government has decided to declassify;

(b) the reason why 25 files are being released every month, instead of all released at the same time;